## Annexure – 4

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022 in accordance with Section 25(2) (e), IBC, 2016

List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

<b>1</b>	Sl. No.	
Ravi Kumar Verma 13.07.2022	SI. No. Name of creditor	
13.07.2022	Date of receipt	Detai
6,48,695.00	Amount claimed (₹)	Details of claim received
6,48,695.00 Unsecured	Amount of claim admitted (₹)	
Unsecured	Nature of claim	Details o
4,72,000.00	Amount covered by guarantee	Details of claim admitted
	Whether related party?	
1.50	% of voting share in CoC	
	Amount of contingent claim	
ı	Amount of any mutual dues, that may besetoff	•
	Amount of claim not admitted	
1	Amount of claim Remarks, i under verification any	
,	Remarks, if any	

